

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: ANDHRA PRADESH STATE JUDICIAL ACADEMY – TRAINING PROGRAMME – Nomination of I Additional District and Sessions Judges dealing with NDOS Cases, Judicial Officers presiding over the Courts of POCSO, SC & ST (PoA) Courts, and two (02) Judicial Officers in the cadre of Civil Judge (Junior Division) dealing with criminal cases from each district, for participating in the “Programme on Bail Jurisprudence with special reference to Arnesh Kumar’s case, Satender Kumar Antil’s case, Imran Pratapgadhi’s case, Mihir Rajesh Shah Vs State of Maharashtra under various enactments” which is scheduled to be held on 22.11.2025 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur district - Relief arrangements - **orders – Issued.**

READ: Letter Roc.No.464/APJA/2025 dated 13.11.2025 from the Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO.929/2025-B.SPL. DATED:14.11.2025

Having considered the request of the Director, Andhra Pradesh State Judicial Academy, the High Court made the following order:-

The following Judicial Officers are nominated to participate in the Programme on Bail Jurisprudence with special reference to Arnesh Kumar’s case, Satender Kumar Antil’s case, Imran Pratapgadhi’s case, Mihir Rajesh Shah Vs State of Maharashtra under various enactments” which is scheduled to be held on 22.11.2025 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur district.

SL. NO	NAME AND DESIGNATION OF THE OFFICER
ANANTHAPURAMU DISTRICT	
1.	SMT. C.SATYA VANI I Additional District And Sessions Judge, Ananthapuram
2.	SRI S.CHINA BABU Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Ananthapuramu.
3.	SRI B.SADHU BABU Special Judge for trial of cases under SCs and STs (POA), Act-cum-VIII Additional District and Sessions Judge, Ananthapuram
4.	SRI K.BHANU Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kalyandurg
5.	SRI M.ANIL KUMAR NAIK Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tadipatri.
CHITTOOR DISTRICT	
6.	SRI S.RAMESH I Additional District and Sessions Judge, Chittoor

7.	SRI M.SHANKAR RAO Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Chittoor.
8.	SMT. G.ARCHANA Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum- IV Additional District and Sessions Judge, Tirupati.
9.	MS. MANDALA LIKHITHA Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Palamaner
10.	SRI SHAIK BABAJAN IV Additional Civil Judge (Junior Division)-cum-IV Additional Judicial Magistrate of First Class, Chittoor (notified as CID Court)
EAST GODAVARI DISTRICT	
11.	SMT. M.MADHURI Judge, Family Court-cum-IX Additional District and Sessions Judge, East Godavari at Rajamahendravaram, who is holding full additional charge of the I Additional District and Sessions Judge, East Godavari at Rajamahendravaram.
12.	SMT. K.SREE DEVI Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), East Godavari at Kakinada.
13.	SMT. SENAGARAPU UMA SUNANDA Special Judge for trial of cases under SCs and STs (POA), Act-cum-X Additional District Judge, Rajamahendravaram.
14.	MS. B.JASWANTHI YADAV Civil Judge (Junior Division), Kothapeta
15.	SRI L.GOPINATH Civil Judge (Junior Division), Prathipadu.
GUNTUR DISTRICT	
16.	SMT. V.A.L.SATYAVATHI I Additional District and Sessions Judge, Guntur
17.	SMT. SHAMI PARVIN SULTHANA BEGUM Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Guntur.
18.	SMT. M.INDIRA PRIYA DARSHINI Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Tenali.
19.	SRI R.SARATH BABU Special Judge for trial of cases under SCs and STs (Prevention of Atrocities) Act, 1989-cum-IV Additional District and Sessions Judge, Guntur
20.	MS SRAVANTHI GOLLAPUDI Judicial Magistrate of First Class, Special Mobile Court, Guntur.
21.	MS. MORAMPUDI MAHATHI Civil Judge (Junior Division), Vinukonda
KADAPA DISTRICT	
22.	SMT. N.SANTHI Judge, Family Court-cum-VI Additional District and Sessions Judge, Kadapa, who is holding full additional charge of the post of I Additional District and Sessions Judge, Kadapa.

23.	SRI S.PRAVEEN KUMAR III Additional District and Sessions Judge, Rajampet, Kadapa District, who is holding full additional charge of the post of Judge, Special Court for trial of Offences under the Protection of Children from Sexual Offences (POCSO) Act, 2012, Kadapa.
24.	SRI G.DEENA BABU Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Additional District Judge, Kadapa.
25.	MS. MELLAM RESHMA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kadapa. (Juvenile Court, notified as CID Court)
26.	SRI CH.BHARATH KAMAL Civil Judge (Junior Division), Lakkireddypalli.
KRISHNA DISTRICT	
27.	SRI G.VENKATESWARLU Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Krishna at Machilipatnam and who is holding full additional charge of the post of I Additional District and Sessions Judge, Machilipatnam.
28.	SMT. VELPULA BHAVANI Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Krishna at Vijayawada
29.	SRI B.BABU NAIK Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-X Additional District and Sessions Judge, Machilipatnam.
30.	SRI KAMISSETTY SURYA TEJA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Tiruvur
31.	SRI M.SIVA KIRAN Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kaikalur
KURNOOL DISTRICT	
32.	SMT. P.KAMALA DEVI I Additional District and Sessions Judge, Kurnool.
33.	SRI E.RAJENDRA BABU Special Court for trial Offences under the protection of Children from sexual offences Act, 2012 (POCSO), Kurnool
34.	SRI P.VASU Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VI Additional District and Sessions Judge. Kurnool
35.	SRI S.ANIL KUMAR Court of Special Judicial Magistrate of First Class for trial of cases under A.P. Prohibition and Excise Act-cum-IV Additional Civil Judge (Junior Division), Kurnool.
36.	S.LAKSHMI KARRI I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Nandyal

NELLORE DISTRICT	
37.	SMT. G.GEETHA I Additional District and Sessions Judge, Nellore.
38.	SMT. CIRIPIREDDY SUMA Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Nellore.
39.	SMT. N.SARASWATHI Special Judge for trial of Offences under SCs and STs (POA) Act, 1989-Cum-V Additional District and Sessions Judge, Nellore.
40.	MS. S.SHIVA NAMRATHA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kovur.
41.	SMT. L.SARADA REDDY II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Nellore. (Juvenile Court), Nellore. (notified as CID Court)
PRAKASAM DISTRICT	
42.	SMT. T.RAJYA LAKSHMI I Additional District and Sessions Judge, Prakasam at Ongole.
43.	MS. KANUGULA SAILAJA Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Prakasam at Ongole.
44.	SRI T.RAJA VENKATADRI Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VII Additional District and Sessions Judge, Prakasam at Ongole.
45.	SRI M.BALAJI I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Markapur
46.	SRI NARAMREDDY NIKHIL REDDY I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kandukur.
SRIKAKULAM DISTRICT	
47.	SRI PEDDINTI BHASKAR RAO I Additional District and Sessions Judge, Srikakulam
48.	SMT. NAKKA SUNEETHA Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Srikakulam.
49.	SRI S.M.PHANI KUMAR Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Additional District and Sessions Judge, Srikakulam
50.	SMT. K. MOHIDEEN ZAMRUTH BEGUM I Additional Civil Judge (Junior Division) (Juvenile Court), Srikakulam (notified as CID Court)
51.	SMT. U.MADHURI Civil Judge (Junior Division), Palasa.

	VISAKHAPATNAM DISTRICT
52.	SRI M.VENKATA RAMANA I Additional District and Sessions Judge, Visakhapatnam.
53.	SMT. P.MANGA KUMARI Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Visakhapatnam.
54.	SMT. P.SRI SATYA DEVI Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-XI Additional District Judge, Visakhapatnam.
55.	SRI K.RAMESH Additional Civil Judge (Junior Division), Yellamanchili
56.	SRI M.ROHITH Additional Civil Judge (Junior Division), Narsipatnam
	VIZIANAGARAM DISTRICT
57.	SMT. M.MEENA DEVI I Additional District and Sessions Judge, Vizianagaram
58.	SMT. K.NAGAMANI Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (Act, Vizianagaram
59.	SRI B.APPALA SWAMY Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Additional District and Sessions Judge, Vizianagaram
60.	SRI G.HARSHA VARDHAN Civil Judge (Junior Division), Salur
61.	SRI M.S.H.R.TEJA CHAKRAVARTHY Additional Civil Judge (Junior Division) (Juvenile Court), Vizianagaram (notified as CID Court)
	WEST GODAVARI DISTRICT
62.	DR. M.RAMA KRISHNAM RAJU I Additional District and Sessions Judge, West Godavari at Eluru
63.	KUM. K.VANISRI Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), West Godavari at Eluru.
64.	SRI B.LAKSHMI NARAYANA Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2021 (POCSO), Bhimavaram.
65.	SRI I.SRINIVASA MURTHY Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VIII Additional District Judge, West Godavari at Eluru
66.	SRI C.MADHU BABU Civil Judge (Junior Division), Chintalapudi
67.	SMT. K.KRISHNA VENI II Additional Civil Judge (Junior Division), Tanuku.

All the Unit Heads are requested to make necessary alternate incharge arrangements during the period of absence of the nominated Officers.

Further, the schedule of the said workshop will be intimated by the Andhra Pradesh Judicial Academy.

REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General, and all other Registrars, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
5. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.
6. **THE PRINCIPAL DISTRICT JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
7. **THE ADDITIONAL DISTRICT JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
8. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
9. **THE DISTRICT TREASURY OFFICERS** (with a request to inform the same to the concerned sub treasury officers)

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.